

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3607
ANSWERED ON:12.12.2002
PARTICIPATION IN NATIONAL GAMES
NEDURUMALLI JANARDHANA REDDY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway Board has issued instructions to all its headquarters and affiliated units throughout the country to stop its athletes from attending the on- going games preparatory camps and National Games to be held in Hyderabad and Visakhapatnam from December 13 to 22, 2002;
- (b) if so, the circumstances which have compelled the Railway Board to issue such instructions; and
- (c) the number of the Railway athletes who are likely to be denied an opportunity to take part in these games?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

a) & (b): Instructions were issued earlier for not permitting Railway Sports persons to participate on behalf of their States in the National Games to be held from December 13 to 22, 2002. Railway Sports Promotion Board had to resort to such an action because of lack of responsiveness of the Indian Olympic Association to Railway Sports Promotion Board's repeated request to give affiliation to Railway Sports Promotion Board and allow Railway teams to participate in the National Games. However, taking into consideration the request received from the organizers and keeping in view the larger interest of development of national sports, revised instructions have been issued to permit Railway sports persons to participate in these Games, as an exception.

(c) Does not arise.